

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO: 1752**  
TO BE ANSWERED ON 15.03.2023

**REVAMPING OF ANGANWADIS CENTRES**

1752. SMT. VANDANA CHAVAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. whether Government has undertaken any steps to revamp or redevelop or improve the infrastructure of Anganwadis in each of the States and Union Territories as required under New Education Policy 2020 and the Mission Saksham Anganwadi and Poshan 2.0;
- b. if so, the number of Anganwadi centres that have been so revamped/redeveloped/improved so far and the number of Anganwadi centres where the work is still under progress in each of the State and Union Territories; and
- c. if not, the reasons therefor?

**ANSWER**

**MINISTER IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT**  
**(SMT. SMRITI ZUBIN IRANI)**

(a) to (c) Various steps have been taken to revamp/ redevelop/improve the infrastructure of Anganwadis in the country from time to time as stated below:

- i. Under Saksham Anganwadi, across the country 2 lakh Anganwadi Centres (AWCs) (40,000 AWCs per year) would be strengthened and upgraded for improved nutrition delivery and for early childhood care and education for development of children under 6 years of age. This year 40,000 AWCs have been identified in aspirational districts for upgradation as Saksham Anganwadis with better infrastructure including internet/wifi connectivity, LED screens, and smart learning and audio-visual aids and child-friendly learning equipment. Funds have been released to the States for upgradation of AWCs in the current year i.e FY 2022-23 for which utilization is not due for the current Financial Year.
- ii. The cost of construction of toilet per AWC has been revised to Rs.36000/- from Rs.12000/- and the cost for providing drinking water facilities has been revised to Rs.17000/- from Rs.10000/-.
- iii. States/UTs have been advised to take up the matter of installation of rainwater harvesting in Government owned Anganwadi buildings.
- iv. 50,000 AWCs (@10,000 AWCs per year) to be constructed under convergence with MGNREGS for a five year period ending FY 2025-26.
- v. Grants are sanctioned for purchase of furniture, equipment, etc.
- vi. Anganwadi Workers (AWWs) have been provided with Smart Phones for efficient service delivery and Anganwadi centres have been equipped with growth monitoring devices.

State –wise list of the Anganwadi Centres approved for upgradation in the current FY 2022-23 is placed at **Annexure- I**.

## Annexure I

Statement referred in Part (a) to (c) of Rajya Sabha Unstarred Q.No.1752 for answer on 15.03.2023 regarding Revamping of Anganwadi centres by Smt. Vandana Chavan – list of States having Aspirational districts identified for upgradation as Saksham AWC:

S.No.	States Having Aspirational Districts	Saksham AWC Allocation for the FY 2022-23
1	Andhra Pradesh	1150
2	Arunachal Pradesh	100
3	Assam	2575
4	Bihar	3600
5	Chhattisgarh	4750
6	Gujarat	1250
7	Haryana	10
8	Himachal	100
9	J & K	150
10	Jharkhand	6850
11	Karnataka	100
12	Kerala	250
13	Madhya Pradesh	2220
14	Maharashtra	1150
15	Manipur	30
16	Meghalaya	100
17	Mizoram	100
18	Nagaland	100
19	Odisha	6000
20	Punjab	100
21	Rajasthan	215
22	Sikkim	100
23	Tamil Nadu	800
24	Telangana	550
25	Tripura	200
26	Uttar Pradesh	2350
27	Uttarakhand	350
28	West Bengal	4750
<b>Total</b>		<b>40000</b>

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